

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1088
TO BE ANSWERED ON 18.09.2020

Bio-Medical Waste Disposal

1088. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it has come to the notice of the Government that bio-medical wastes generated from various hospitals in the country are being disposed off irresponsibly thereby posing a serious threat to the health of the citizens;
- (b) if so, the details thereof;
- (c) whether any notices have been issued to hospitals across the country for lack of adequate facilities towards proper disposal of bio-medical wastes;
- (d) if so, the details thereof; and
- (e) the action taken against such erring hospital authorities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a)&(b) Central Pollution Control Board (CPCB) has reported that, complaints have been received regarding improper management of bio-medical waste by Healthcare Facilities (HCFs) and Common Biomedical Waste Treatment Facilities (CBWTFs) from time to time, which are against the provisions of Bio-medical Waste Management Rules, 2016 (BMWM Rules, 2016) . A total of 99 public complaints and 27 Public Grievances were received in the last two years. The common violations observed related to failure to practise pre-treatment of laboratory waste, lack of Effluent Treatment Plants (ETPs) for treatment of liquid waste etc. CPCB had referred the said complaints and grievances to concerned State Pollution Control Boards/ Pollution Control Committees (SPCBs/PCCs) for appropriate action against erring HCFs/ CBWTFs, under the rule provisions.
- (c)to(e) CPCB has issued Notices to 10 HCFs located in Rajasthan for violating the provisions of BMWM Rules, 2016. For gross violation of Rules, CPCB issued directions under section 5 of Environment (Protection) Act, 1986 along with imposition of Environmental Compensation charges against HCFs located in Assam and Madhya Pradesh. SPCBs/PCCs have also reportedly issued show-cause notices/ directions to 16,956 HCFs in 2018-2019.
